

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

33. C.P. 1194/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: Brijesh Pratap Rangbahadur Singh

V/s

Soni Life Spaces & Infra Pvt. Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Due to paucity of time, matter could not be heard. List this matter on
20.09.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)